

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-468/ND/2017

In the matter of :

Vrinda Power (P) Ltd

..PETITIONER

Vs.

Capital Electech. (P) Ltd

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 29.5.2018

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

V.K. Subburaj,  
Hon'ble Member (Tech.)

For the Petitioner /Op. Creditor : -Mr. Ashwani Kumar Singh, for Op.Cr.  
For the Respondent : Mr. Ravinder Singh, Advocate  
For the Intervener :

ORDER

Learned Counsels for the parties are present. At the request of the parties, Let the matter be listed after vacation.

List on 19.7.2018.



(V.K. SUBBURAJ)  
MEMBER (TECHNICAL)



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
29.5.2018